

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **16.03.2023** (THURSDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Ms. Shreeshha Merla, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No.44/2021 (Comp App (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 For Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran	Mr. Srikanth Mohan R1
3	Contempt App No. 1/2022 in Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
4	Comp App (AT) (CH) (Ins) No. 107/2022 For Condone Delay IA No. 241/2022	Ms. Hemalatha K. Reddy Vs KPN Travels India Ltd	Ms. Priyadarshini Natarajan	Mr. Narasimha Varman
5	Comp App (AT) (CH) (Ins) No. 163/2022 For Condone Delay IA No. 376/2022 Leave to file IA No. 455/2022 For Exemption	Alka Ajay Vijan Vs Renew Power Services Pvt Ltd	Mr. Hari Hara Arun Soma Shankr	

	IA No. 377 & 378/2022 Additional docs IA No. 379/2022			
6	Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 To implead IA No. 813/2022 Additional docs. 936 & 963/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. AG Sathyanarayana Caveator/ R1
7	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. B Thilak Narayanan- R1 Ms. R Mitra- R2, R3
8	Comp App (AT) (CH) (Ins) No. 401/2022 To Adv Hg. IA No. 960/2022 For Stay IA No. 961/2022	Madhavi Edible Bran Oils Private Limitd Vs Immaneni Eswara Rao & 5 Ors	Mr. Abhishek Jenasen Mr. Aparijitha Vishwanath	Mr. Arjun Suresh- R2
9	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022	Smt Kodali Vijaya Rani Vs Quantum Build Tech Llimited & 8 Ors	Mr. K Rajendran	Mr. R Arumugam- R1 Mr. Y Suryanarayana- R3, R6-R8
10	Comp App (AT) (CH) (Ins) No.354/2022 For Exemption IA No. 801 & 802/2022 For Stay IA No. 803/2022	Gayatri Projects Ltd Vs Srei Equipment Finance Ltd.	Mr. Nithin Chowdary Pavuluri	Ms. Poornima
11	Comp App (AT) No. 112/2022 IA No. 1026/2022 IA No. 1027/2022 IA No. 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors	Mr. S Chidambaram	Mr. R Parthasarathy- R1-R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj- R1 Mr. B Sivaraman- R2, R3, R5 M/s Aiyar & Dolia- R6
13	Comp App (AT) (CH) (Ins) No.280/2022 Additional docs. IA No. 598/2022 For Exemption IA No. 597/2022	M/s Itakem Finichem Pvt. Ltd. Vs M/s Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
14	Comp App (AT) (CH) (Ins) No. 256/2021	Cuboid Vs Asset Homes Pvt Ltd	Mr. Eshwar Sabapathy Mr. N V Saisunder	Mr Philip Mathew
15	Comp App (AT) (CH) (Ins) No.13/2022 For Condone Delay IA No.29/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Private Limited	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
16	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors Vs. Venkata Sivakumar & 6 Ors	Mr. Keerthikiran Murali	Mr. Venkata Sivakumar Mr. J Manivannan
17	Comp App (AT) (Ins) No.325/2022 Leave to file IA No. 696/2022 For Direction IA No. 697/2022 For Stay IA No.698/2022 Urgent Application IA No.699/2022 To Implead IA No.1107/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj & 3 Ors	Mr. VV Sivakumar Mr. Gautham Balaji	Mr. AG SathiyarayananR1 Mr. B. DhanarajR4
18	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022	Mr Babu Manoharan Jaikumar Christurajan Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1

	For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 For Early Hearing IA No. 21/2023			
19	Comp App (AT) (CH) (Ins) No. 422/2022 For Condone Delay IA No. 1092/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr	Ms. S Shanmitha	Mr. Adhivarahan
20	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar- R1 Mr. Y. Suryanarayana Mr. P Giridharan- R3
21	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Shabeer Ahamed- R1 Mr. Rohit Gupta- R3
22	Comp App (AT) (CH) (Ins) No. 48/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Limited	Mr. Y Suryanarayana	Mr. M Ramu

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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